

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

28/01/2019

O.A./260/65/2019
FOR INTERIM PRAYER

A KUMAR
-V/S-
M/O RAILWAYS

ITEM NO:17

FOR APPLICANTS(S) Adv. : Mr. S.C. Puspalka

FOR RESPONDENTS(S) Adv.: Mr. T.Rath

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for the Applicant and Ld. Counsel for the Respondents.</p> <p>Ld. Counsel for the applicant wants to withdraw the O.A with liberty to file fresh Application after correcting some deficiency and enclosing documents. Prayer is allowed.</p> <p>Accordingly, the O.A is disposed of being withdrawn.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>